

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3823
ANSWERED ON:17.04.2002
SINGLE NATIONAL LEVEL LICENSING AND MONITORING AUTHORITY
ASHOK NAMDEORAO MOHOL

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the CII has recommended the Government for setting up a single national- level licensing and monitoring authority for the IT enabled services; and

(b) if so, the steps taken by the Government in the regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) Yes, Sir.

(b) There is a single national-level authority functioning under Department of Telecommunication for registering IT enabled services falling under Other Service Provider (OSP) categories, as provided in NTP, '99.